

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 162 OF 2016 & IA NO. 570 OF 2016

AND

APPEAL NO. 46 OF 2017

Dated: 18th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Amaravati Power Transmission Co. Ltd.

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anurag Sharma
Mr. Rajiv Yadav
(in Appeal No. 162 of 2016)

Mr. Alok Shankar
Mr. Mahip Singh
(in Appeal No. 46 of 2017)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **01.03.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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